NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **24.11.2026** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

On Being Mentioned

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 470/2026 For Exemption IA No. 1324/2026 For Stay IA No. 1326/2026 To Implead IA No. 1781/2026 **(Interim Order)**	Samson T George & 2 Ors Vs Bejo Thomas & 2 Ors	Mr. Sunny Sheen Akkara	Mr. Ashwin Shanbhag R2

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 487/2026	Rapid Building Systems Pvt Ltd (RBS) Rep by the Director Vs FACT RCF Building Products Ltd., Rep by the RP/ Chairman, Monitoring Committee Rajat Mukherjee & Anr.	Mr. Philip Mathew	Mr. Rishi Srinivas R2

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026 To Implead IA No. 1698/2026 **(Interim Order)**	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr. **WITH**	Mr. Paras Mithal	Ms. Mummaneni Vazra Laxmi R1
4.	Comp App (AT) (CH) (Ins) No. 494/2026 For Exemption IA No. 1395/2026 For Stay IA No. 1396/2026 **(Interim Order)**	Vidyasagar Parchuri Vs Dantu Indu Shekhar & Anr.	Mr. Paras Mithal	

02:00 PM

For Pronouncement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. **WITH**	Ms. Deepika Murali	Mr. Edward James R1
6.	Comp App (AT) (CH) (Ins) No. 263/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026 For Urgent Listing IA No. 1145/2026	Pragya Jhunjhunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Mr. Edward James R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**